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High Court of Uttarakhand

Selection for the posts of Presiding Officer in Central Government Industrial Tribunal-cum-Labour Court -reg.

From : Brajesh Bhardwaj <sods2-labour@gov.in>

Tue, Aug 29, 2023 04:59 PM

Subject : Selection for the posts of Presiding Officer in Central Government Industrial Tribunal-cum-Labour Court -reg.

1 attachment

To : rg@allahabadhighcourt.in, Manvendra Singh <registrar_lko@up.nic.in>, jsplsection@gmail.com, System Admin Bombay High Court <hcbom.mah@nic.in>, High Court, Aurangabad Bench <hcaur.mah@nic.in>, High Court Nagpur Bench <hcnag.mah@nic.in>, Registrar, High Court of Bombay at Goa <reg-high.goa@nic.in>, calcuttahighcourtprotocol@gmail.com, Sanjay Kashyap, OIC NIC <highcourt.cg@nic.in>, Kamaleshwar Thakur <delhihighcourt@nic.in>, highcourt ghc <highcourt.ghc@gmail.com>, Gauhati High Court <hc-asm@nic.in>, Registrar General, High Court of Gujarat <rg-hc-guj@nic.in>, highcourt-hp@nic.in, hcjmu-jk@jk.nic.in, rgjhc-jhr <rgjhc-jhr@nic.in>, Registrar General High Court of Jharkhand <rg.jhrhc@indiancourts.nic.in>, rgghck.kar <rgghck@kar.nic.in>, Registrar General <hckerala@nic.in>, mphe <mphe@nic.in>, Registrar General <regrgent@tn.nic.in>, hcm imphal <hcm_imphal@yahoo.co.in>, highcourtmeghalaya@gmail.com, High Court Of Orissa <highcourt.or@nic.in>, Patna High Court, Patna <hcpat-bih@nic.in>, CO-ORDINATION BRANCH HIGH COURT CHD <highcourtchd@indianjudiciary.gov.in>, HC Rajasthan <hc-rj@nic.in>, Jaipur Jaipur Bench <hcjaipur-rj@nic.in>, registrar general <hc-sik@hub.nic.in>, highcourt agt <highcourt.agt@gmail.com>, High Court of Uttarakhand <highcourt-ua@nic.in>, hcprotocol-ua@nic.in, protocolkarnatakahc1@gmail.com, Registrar General <hicourt-hp@nic.in>, rjudicialjammu@gmail.com, Digvijay Pant <ukhc.nainital@uk.gov.in>, Arvind Malhotra <rg.hphc@indiancourts.nic.in>, protocolkarnatakahc1@gmail.com, IT Cell <itcell-mole@gov.in>, itcell-labour@gov.in

Cc : Supriya Ranjan Datta <sr.datta@nic.in>, Dhananjay Sharma, Under Secretary <dhananjaysharma.css@gov.in>

Admin - A

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R.G

01/9/23

CERTIFICATE TO BE FURNISHED BY FORWARDEING AUTHORITY

1. Certified that the particular furnished by Shri/Smt/Kum-----
are correct and he/she possesses educational qualifications and experience mentioned in Annexure-I.
2. It is also certified that there is no vigilance/ disciplinary case either pending or being contemplated against him/her and vigilance clearance issued by CVO in the enclosed Annexure (III).
3. His/her integrity is certified.
4. No major or minor penalty was imposed on Shri/Smt/Kum-----
during the last 10 years period.
5. The up-to-date attested Photostat copies of ACR/APAR of last years (each Photostat copy of ACR/APAR should be attested) in respect of Shri/Smt/Kum-----
in enclosed herewith.

Seal & Signature of the cadre controlling Authority

PARTICULARS OF THE OFFICERS FOR WHOM VIGILANCE CLEARANCE IS BEING SOUGHT

(To be furnished and signed by the CVO or HOD)

1. Name of the Officer (in full) :
2. Fathers name :
3. Date of Birth :
4. Date of Retirement :
5. Date of entry into service :
6. Service to which the officer belongs :
including batch /year/ cadre etc. ,
wherever applicable
7. Positions held (During ten preceding years):

S.No.	Organisation (name in full)	Designation & Place of Posting	Name of the Court	From	To

8. Whether the officer has been placed on :
the agreed list or list of Officer of
Doubtful Integrity (if yes, details to be given)
9. Whether any allegation of misconduct :
Involving vigilance angle was examined
against the officer during the last 10
Years and if so with what result (*)
10. Whether any punishment was awards to :
the officer during the last 10 years and if
so, the date of imposition and details of
penalty (*)
11. Is any disciplinary/ criminal proceedings :
or charge sheet pending against the officer as on date (if so, details to be
furnished, including reference number,
if any of the Commission)
12. Is any action contemplated against the :
Officer as on date (if so, details to be
furnished (*)

(*) If vigilance clearance had been obtained from the Commission in the past, the information may be provided for the period thereafter,

Date:

(NAME AND SIGNATURE)